## Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Ultra Tile Private Limited Date of Commencement of Liquidation: 01-03-2022; List of Stakeholders as on Date: 23-07-2025; Name of IP: Mr. Lingumgunta Venkata Shyam Sundar; Process Number: 1; Last 5 digitof registration number: 10775

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	6845778.55	0	6845778.55	0	0	0	NA
3	Secured financial creditors	1	77564483	1	72307034	0	5257449	0	Annexure 3
4	Unsecured financial creditors	1	12293064	0	0	0	12293064	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	7	88517197.88	7	77129025.88	0	11388171.04	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	20	66296649	14	16480598	0	49816051	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		29	251517172.43	22	172762436.43	0	78754735.039999 99	0	